

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 13

COURT NO. : 1

28.02.2020

O.A./260/477/2017

K SUNA
-V/S-
BHARAT SANCHAL NIGAM LIMITED

ITEM NO:25

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. No one was present on behalf of the applicant on 03.01.2020. Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to applicant by post and also hand over a copy to Ld. Counsel for the respondents.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>